

Imports and Exports of Marine Products

7735. SHRI S.G. GHOLAP : Will the Minister of COMMERCE be pleased to state :

(a) the principal marine products which are exported ;

(b) the principal marine products which are imported ;

(c) the quantity and the value of both export and import from 1984-85 and 1985-86 and

(d) the position about the deep sea fishing in the country and whether there is any difficulty in getting vessels from deep sea fishing ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) The principal marine products, which are exported are frozen items of shrimp, lobster tails, cuttle fish/fillets, squids, fish and frog legs, dried fish, canned shrimp, dried shrimp and shark fins/fish maws.

(b) Marine products are not imported into India except small quantities allowed against foreign exchange under Actual users licences.

(c) Export of Marine products during 1983-84, 1984-85 and 1985-86 (April '85 to January '86) was 92691 Tonnes (valued at Rs. 373.02 crores), 85187 Tonnes (valued at Rs. 384.29 crores) and 65409 Tonnes (valued at Rs 314.63 crores) respectively. Source : Marine Products Export Development Authority, Cochin)

(d) Presently, deep sea fishing in the country is being done by mechanised boats, larger vessels and deep sea fishing vessels operating on charter. Government plan to expand substantially the exploitation for exports of deep sea fishing. No difficulty is anticipated in procuring vessels for export oriented units.

[Translation]

Reported Acceptance of Donations by Officers of State Bank of India in Southern Region

7736. SHRI BALWANT SINGH RAMOOWALIA :

SHRI TEJA SING DARDI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that allegations of taking large donations by officers of the State Bank of India in Southern region have come to the notice of Government ;

(b) if so, the details in this regard ; and

(c) the action taken by Government against them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). According to the information made available by State Bank of India, the office bearers of the Madras Circle Officers' Association had been collecting donation from the banks constituents and members of public for an educational trust formed by the Association. Investigations by the Madras Circle authorities of the Bank revealed that besides collecting donations, some of the officers were also running lotteries and selling tickets to bank's constituents and members of public. The Officers involved in donation collection activity were warned in writing as per Government directive in this regard to desist from use of their officials position and stop collecting donation. When the matter did not improve and association was found adopting re-calcitrant attitude, the Madras Circle authorities of State Bank of India have suspended one officer and charge sheeted 5 office bearers involved in the donation collecting activity.